

COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 219 OF 2018 & IA NO. 1083 OF 2018,
APPEAL NO. 165 OF 2018 & IA NO. 790 OF 2018 &
APPEAL NO. 166 OF 2018 & IA NO. 794 OF 2018

Dated: 23rd May, 2019

In the matter of:

APPEAL NO. 219 OF 2018 & IA NO. 1083 OF 2018

Sunmark Energy Project Limited Appellant(s)
Versus
Bihar Electricity Regulatory Commission &Ors. Respondent(s)

APPEAL NO. 165 OF 2018& IA No. 790 OF 2018

M/s Response Renewable Energy Ltd. Appellant(s)
Versus
Bihar Electricity Regulatory Commission &Ors. Respondent(s)

APPEAL NO. 166 OF 2018& IA No. 794 OF 2018

M/s Glatt Solutions Pvt. Ltd. Appellant(s)
Versus
Bihar Electricity Regulatory Commission &Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on 03.07.2019.

Court Master/PS

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